

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2137
ANSWERED ON:10.03.2015
ASSISTANCE UNDER BADP
Mukherjee Shri Abhijit

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the details of the target fixed and the achievements made under the Border Area Development Programme (BADP) during each of the last three years and the current year, State-wise/UT-wise;
- (b) the funds allocated and released to various States under BADP along with the utilisation during the said period, State/UT-wise;
- (c) whether the Government has any mechanism to monitor the physical as well as financial achievements under the said programme';
- (d) if so, the details thereof; and
- (e) whether the Government has any proposal to increase the fund allocation to the border States and if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJU)

(a) & (b): The Border Area Development Programme (BADP) is implemented in 17 States (viz. Arunachal Pradesh, Assam, Bihar, Gujarat, Himachal Pradesh, Jammu and Kashmir, Manipur, Meghalaya, Mizoram, Nagaland, Punjab, Rajasthan, Sikkim, Tripura, Uttar Pradesh, Uttarakhand and West Bengal) which constitute the Inter- national Land Border. The financial targets under the BADP are fixed on annual basis. Funds are allocated to the States as per criterion stipulated in the guidelines (i.e. (i) Length of international border, (ii) Population of

border blocks, (iii) Area of border blokcs, and (iv) 15% weightage is given to Hilly, Desert and Rann of Kutch areas). Formulation, finalization and approval of the schemes/projects is the primary responsibility of the State Government. A statement showing the funds allocated and released to various States and utilized by the States is annexed.

(c) & (d): The monitoring/review of the implementation of the BADP has been the primary responsibility of the State government. BADP guidelines provides for the following measures to be taken up by the State Governments to expedite the completion of schemes/projects under BADP:

- (i) Inspection of the BADP schemes/projects by State Government nodal officers who should regularly visit the block.
- (ii) Quarterly Progress Reports (QPRs) (Physical & Financial) to be submitted to the Ministry of Home Affairs.
- (iii) Appointment of Third Party Inspection Agency (TPIA) by the State Governments for an independent feedback on the quality of works.
- (iv) State Government to put in place an appropriate "Social Audit System".
- (v) The Empowered Committee under the Chairmanship of the Secretary, Department of Border Management, Ministry of Home Affairs also review the progress made by the States in implementation of the BADP.

(e) No, Madam.